

LPG Bottling Plant at Cannanore

1155. SHRI MULLAPPALLY RAMCHANDRAN : Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) whether the Government propose to set up LPG bottling plants at Cannanore and Kasargod districts of Kerala; and

(b) if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM AND NATURAL GAS (CAPT. SATISH KUMAR SHARMA) (a) There is no such proposal at present.

(b) Does not arise.

Indian Territories Under Occupation of Pakistan and China

1156. SHRI RAJNATH SONKAR SHASTRI : Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) the territories under illegal occupation of Pakistan and China and since when these territories are under the occupation of these countries; and

(b) the measures taken or proposed to be taken to get back the above territories from Pakistan and China?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI R.L. BHATIA) : (a) and (b). Parts of the Indian State of Jammu & Kashmir are under the illegal occupation of Pakistan and China. The area of the State of Jammu & Kashmir under the occupation of Pakistan is approximately 78,000 sq. kms. The area in Jammu & Kashmir under the occupation of China is

approximately 38,000 sq. kms. In addition, under the so-called Sino-Pakistan "boundary agreement" of 1963, Pakistan has illegally ceded approximately 5120 sq. kms. of Indian territory in Pakistan occupied Kashmir to China.

It is Government's position that Pakistan must vacate the territory illegally occupied by it in Jammu & Kashmir. Government are committed to the Simal Agreement under which all differences with Pakistan are to be resolved peacefully through bilateral negotiations.

India and China are committed to work towards a fair, reasonable and mutually acceptable settlement of the boundary question and this task has been entrusted to the India-China Joint Working Group.

Telephone Exchanges in Bombay

1157. SHRI RAM NAIK : Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether some telephone exchanges are under construction in Bombay,

(b) if so, the details with location thereof;

(c) the total expenditure incurred so far and the total estimated cost of the project;

(d) the present status of the construction programme; and

(e) the time by which these are likely to be commissioned?

THE MINISTER OF STATE OF THE MINISTRY OF COMMUNICATIONS (SHRI SUKH RAM) : (a) to (e) The information is being collected and will be placed on the

Table of the House.

Supply of Gas through pipeline in Maharashtra

1158. SHRI ANNA JOSHI : Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) whether there is any plan to supply the Natural Gas by pipeline throughout Maharashtra; and

(b) if so, the time by which the plan is likely to be implemented and total investment involved therein?

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM AND NATURAL GAS (CAPT. SATISH KUMAR SHARMA) (a) No, Sir.

(b) Does not arise.

Telephone facility to Panchayats

1159. SHRI AMAL DATTA : Will the Minister of COMMUNICATIONS be pleased to state:

(a) the progress made so far in providing telephone connections in rural areas in the country, State-wise;

(b) the number of Panchayats still to be covered by the said facility, State-wise; and

(c) the time by which all the Panchayats are likely to be provided with telephone facility?

THE MINISTER OF STATE OF THE MINISTRY OF COMMUNICATIONS (SHRI SUKH RAM) (a) Upto 30.6.94, 1,44,849 public telephone connections have been provided to villages, State-wise details are given in the Annex.

(b) As on 30.6.94, 1,02,587 Panchayat Villages are still to be covered with telephone facility, State-wise details are given in the statement enclosed.

(c) In accordance with National telecom Policy, all the villages, including Panchayat villages are planned to be provided with telephone facility progressively by March 31, 1997 subject to availability of resources.